

DIVISION BENCH

ITEM NO.114 to 117

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 12th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

**ITEM NO.114 - IA No.314/2024 & IA No.343/2024
IN CP (IB) No.25/ALD/2024**

NAME OF THE COMPANY	CANARA BANK V/S GAGAN AGARWAL (PERSONAL GURANTOR OF SHREE BASANT OILS LTD.)
UNDER SECTION	95 IBC

**ITEM NO.115 - IA No.315/2024 & IA No.341/2024
IN CP (IB) No.26/ALD/2024**

NAME OF THE COMPANY	CANARA BANK V/S AYUSH AGARWAL (PERSONAL GURANTOR OF SHREE BASANT OILS LTD.)
UNDER SECTION	95 IBC

**ITEM NO.116 - IA No.309/2024 & IA No.344/2024
IN CP (IB) No.27/ALD/2024**

NAME OF THE COMPANY	CANARA BANK V/S TRISHLA DEVI (PERSONAL GURANTOR OF SHREE BASANT OILS LTD.)
UNDER SECTION	95 IBC

**ITEM NO.117 - IA No.310/2024 & IA No.342/2024
IN CP (IB) No.29/ALD/2022**

NAME OF THE COMPANY	CANARA BANK V/S PRAMOD KUMAR AGARWAL (PERSONAL GURANTOR OF M/S SHREE BASANT OILS LTD.)
UNDER SECTION	95 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Ankur Gupta, Adv.

: For the Canara Bank/ FC

Sh. Nilotpall Shyam, with Ms. Tejas Mishra, Advs. *: For Personal Guarantors*

Sh. Deepak Kumar Garg, RP

: Present in person

-Sd-

-Sd-

ORDER

Ld. Counsels representing the parties are present.

1. Ld. Counsel representing the Personal Guarantor states that the copy of the RP report has not been received by him.
2. Let the copy of the RP report be supplied to the Ld. Counsel representing the Personal Guarantor during the course of the day on his email ID to be shared on the chat box today itself.
3. Objections if any, be filed by the Personal Guarantor positively within a period of ten days by serving an advance copy to the other side.
4. Let the main matter be put up for final hearing on 26th July, 2024 along with all pending applications.

IA No.314/2024, IA No.315/2024, IA No.309/2024 & IA No.310/2024

1. These are the declarations made on behalf of the RP, which are taken on record.
2. Accordingly, IA No.314/2024, IA No.315/2024, IA No.309/2024 & IA No.310/2024 stand disposed off.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

12th July, 2024

Kavya Prakash Srivastava
(Stenographer)